

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.6290
TO BE ANSWERED ON 05.04.2018**

PROJECTS UNDER DDUGJY

6290. SHRI JANARDAN SINGH SIGRIWAL:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the National Thermal Power Corporation (NTPC) and some other public sector power companies have been entrusted with the responsibility of implementing the Pt. Deen Dayal Upadhyaya Gram Jyoti Yojana in some States of the country;**
- (b) if so, the details thereof, State-wise;**
- (c) whether many projects under the Yojana have not been granted approval;**
- (d) if so, the details thereof along with the reasons therefor; and**
- (e) the corrective steps taken by the Government in this regard?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND
NEW & RENEWABLE ENERGY**

(SHRI R. K. SINGH)

(a) & (b) : Under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), Jammu & Kashmir has entrusted execution of some new projects to Power Grid Corporation of India Limited (PGCIL). NTPC is implementing some projects under RE component of DDUGJY in Odisha.

(c) to (e) : All the proposals/Detailed Project Reports received from the State Governments under DDUGJY, have been sanctioned.
